

Outbreak of Plague in the country

101. SHRI GOPALSINH G
SOLANKI:

SHRI SHARDA MOHANTY: SHRI
RAHASBIHARI BARIL: DR.
BAPU KALDATE: SHRIMATI
KAMLA SINHA: SHRIMATI
URMILABEN

CHIMANBHAI PATEL: SHRI
RAM DEO BHANDARI: SHRI
JALALUDIN ANSARI: SHRI
GAYA SINGH:

Will the Minister of HEALTH AND
FAMILY WELFARE be pleased to
state:

(a) the States where plague disease has
taken a heavy toll of human lives;

(b) the number of people who suffered
from plague in those States and the num
ber of people died;

(c) the precautionary measures adopted
to check the spread of the disease;

(d) whether Government are implementing
any scheme for the eradication of plague;
and

(e) if so, the details thereof?

THE MINISTER OF HEALTH AND
FAMILY WELFARE (SHRI B. SHAN-
KARANAND): (a) and (b) There has been
no heavy toll of death cases on

account of plague in any State. A statement
(See below) indicating the presumptive of
plague cases and deaths according to
N.I.C.D., Delhi is enclosed.

(c) The following measures were taken
to check the spread:

- Sufficient quantities of drugs and
insecticides were supplied to the
affected areas.
- Wide publicity was given to create
awareness about the disease and the
fact that it was preventable and
curable.
- Prophylactic treatment was given to
family members and medical
personnel.
- All suspected cases were screened
and investigated thoroughly.
- Situation was monitored daily by
contacting the States. Control
Rooms were established and ap
propriate directives issued.
- Surveillance for rat fall cases and
house-to-house surveys were
undertaken.
- Mass Chemotherapy was under
taken in all affected villages.

(d) and (e) Close surveillance and im
plementation of precautionary and 'pre
ventive measures are continuing. These
would further be strengthened. Streng
thening of laboratory facilities are also
envisaged.

Statement

State	Presumptive cases	Deaths
Maharashtra	596	Nil
Gujarat	151	52
Delhi	68	1
Karnataka	50	1
Uttar Pradesh	10	Nil
Madhya Pradesh	1	N
TOTAL :	876	